

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE KULGAM

ORDER

As informed by the President Bar Association District Court Kulgam, the spouse of one of the bar member of District Court complex Kulgam has tested covid-19 positive. As per SOPs issued by Government, access to the Court premises Kulgam has to remain closed on 09th and 10th of July 2020 (two days) for sanitization purposes. No person except the sanitization workers will be permitted in to the District Court premises Kulgam on 09th and 10th of July 2020. Urgent cases listed on 09th and 10th of July 2020 in District head quarter courts shall be taken up for consideration on 11th of July 2020. Dates fixed in other matters would be uploaded on District court website Kulgam.



Mohammad Ashraf Malik
Pr. District & Sessions Judge
Kulgam

Amz.

No. 339-42/PDJK

Dated:- 08.07.2020

Copy to:

1. Registrar General High of J and K at Srinagar for information
2. Secretary to Hon'ble Justice Mr. Sanjay Dhar (Administrative Judge for District Kulgam) for kind perusal of his lordship.
3. Deputy Commissioner Kulgam for information with the request to take necessary action in pursuance of orders/ regulations & other SOPs to prevention of covid-19.
4. Office file with the direction to system officer to upload the same on the Official website.


Chief Administrative Officer
Pr. District & Sessions Judge
District Court Kulgam
Kulgam